

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**IA (IBC) 630/2023 in CP (IB) No.283/9/HDB/2022**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

VSA Infra Projects Private Limited

**...Operational Creditor**

**VS**

KLSR Infratech Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA 630/2023**

Ld. Counsel for the Petitioner and Respondents present. Counter not filed stating that the copy of the Petition has not been received. However, counsel for the Petitioner states that a copy has been given. Be that as it may, let one more copy be given and counter be filed within 10 days from today, as a last chance. Matter adjourned to 02.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**